

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1748 OF 1999

STANDARD CHARTERED BANK & ORS.

Appellant (s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ORS.

Respondent(s)

With Writ Petition (Crl.) No.165 of 2004

(With appln(s) for stay and office report)

Civil Appeal No.1749 of 1999

(With office report)

Civil Appeal No.1750 of 1999

(With office report)

Civil Appeal Nos.1751 and 1944 of 1999

(With office report)

Criminal Appeal No.684 of 2005

(With appln(s) for permission to place addl. documents on record
and office report)

Criminal Appeal No.847 of 2004

(With appln(s) for ad-interim ex-parte stay)

Criminal Appeal No.848 of 2004

(With appln(s) for stay)

S.L.P. (Crl.) No.5892 of 2004

(With appln.(s) for stay)

Date: 08/12/2005 The matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. K.K. Venugopal, Sr. Adv.

Mr. Jaideep Gupta, Sr. Adv.

Ms. B. Vijayalakshmi Menon, Adv.

Ms. Indu Malhotra, Adv.

Ms. Haripriya, Adv.

Ms. Fereste D. Sethna, Adv.

Ms. Anuradha Dutt, Adv.

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Mr. T.R. Andhyarujina, Sr. Adv.

Mr. U.A. Rana, Adv.

Mr. Sadeep Kharel, Adv.

Ms. Srabonee Roy, Adv.

for M/s. Gagrat & Co., Adv.

Mr. Amit Sibal, Adv.

Ms. Radha Rangaswamy, Adv.

Ms. Prachi Bajpai, Adv.

Mr. Pradeep Kumar Malik, Adv.

Mr. R.K. Handoo, Adv.

Mr. K.V. Mohan, Adv.

For Respondent(s)

Mr. P.P. Malhotra, ASG.

Mr. A.K. Panda, Sr. Adv.

Mr. A. Subba Rao, Adv.

Mr. N.K. Matta, Adv.

Mr. P. Parmeswaran, Adv.

Mr. B. Krishna Prasad, Adv.

Mr. V.K. Verma, Adv.

Mr. U.A. Rana, Adv.

Mr. Sadeep Kharel, Adv.

for M/s. Gagrat & Co., Adv.

Ms. Indra Sawhney, adv.

Mr. Tara Chandra Sharma, Adv.

Mr. M.J. Paul, Adv.

Ms. D. Bharathi Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

d his Mr. K.K. Venugopal, learned senior counsel, commence arguments at 12.55 p.m. and was on his legs when the court rose for the day.

The matters remained part-heard.

[T.I. Rajput] [N. Annapurna] [V.P. Tyagi]

Court Master Court Master Court Master